

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 15.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 37/16	TP 247/16	Hearing	621A	Schneider Electric IT Business India Pvt. Ltd. & Others.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1) PRADDEEP B. KULKARNI ① Schneider Electric
Mobile No 998677214 IT Business (India) Pvt. Ltd.
and
② Mr. Nikhil Priyavardenbhai
Pathak
Applicants

Pulupk

The matter is listed today on the request letter of the petitioner applicant. PCS for applicant is present. Heard him. He is directed to file a list containing the details of related party transactions and other details thereof.

List it on 03.04.2017.

MEMBER (J)

MEMBER (T)